

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1093/(IB)/2018
NAME OF THE PETITIONER(S) : BHAIRAVI COLOURS, A PARTNERSHIP FIRM
NAME OF THE RESPONDENT(S) : SSM PROCESSING MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYANARAYANA
(FOR A/C M2LD)

FOR O. L.

B. RAVI RAJA

FOR RESPONDENT

ORDER

Having both the parties reported that settlement has already arrived at, list this matter for reporting settlement on 11.10.2018.

sd.
(S VIJAYARAGHAVAN)
Member (Technical)

sd.
(B.S.V.PRAKASH KUMAR)
Member (Judicial)